

TA No. 10/13  
(WP No.21738/02)

29.08.2016

**Hon'ble Dr. Murtaza Ali, J.M**  
**Hon'ble Ms. Nita Chowdhury, A.M**

List revised. None present for the applicant. Shri D.S. Shukla learned counsel for the respondents is present

It appears that following 4 Writ Petitions filed by the applicant were transferred to this Tribunal vide Hon'ble High Court's order dated 30.1.2013 –

1.	WP No.13513/04 -	TA No. 07/13
2.	WP No. 9016/06 -	TA No.08/13
3.	WP No. 33951/03-	TA No. 09/13.
4.	WP No. 21738/02-	TA No.10/13

TA Nos.07/13, 08/13 and 09/13 have already been dismissed due to non-appearance of applicant and its counsel vide order dated 01.10.2015, 13.03.2014 and 03.12.2014 respectively.

Notices were also sent to the applicant and his counsel in the instant TA No. 10/13 but no one appeared.

In these circumstances, we have no option but to dismiss this T.A. also. Accordingly, the T.A. is dismissed in default and for non-prosecution.

A.M

J.M

Manish/-